

Statement*Details of the financial assistance provided during the last three years*

STATE : BIHAR

Scheme: Establishment of New I.T.Is for Women under the World Bank Assisted Vocational Training Project

| Sl. No. | Name of I.T.I. (Women) | Financial Assistance (Rs. in Lakh) | | |
|---------|------------------------|------------------------------------|---------|-----------------------------|
| | | 1994-95 | 1995-96 | 1996-97 (Up to 31.12.96) |
| 1. | Siwan | 4,779 | 5,036 | 3,909 |
| 2. | Ara | 5,554 | 5,581 | 4,158 |
| 3. | Muzaffarpur | 3,515 | 3,107 | 10,357 |
| 4. | Darbhanga | — | — | 10,225 |
| 5. | Chaibasa | — | — | 6,050 |
| 6. | Hazaribagh | — | — | 12,645 |
| 7. | Motihari | — | — | 10,435 |
| 8. | Gaya | — | — | 10,224 |

Contribution of Child Labour in Country's GNP

238. SHRIMATI VEENA VERMA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that child labour in India contributes more than 20% of the country's GNP;

(b) the percentage of GNP contributed by child labour at the end of Eighth, Seventh, Sixth and Fifth Five Year Plans;

(c) the specific steps taken during these plans to eliminate child labour atleast in hazardous jobs and industries;

(d) names of the countries where child labour contributes over 10% of GNP?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) and (b) the estimates of National Product are derived from the estimates of Domestic Product, which are compiled by kind of economic activity and by broad institutional categories, like organised and Unorganised and Public Sectors. These estimates are not made by age-group.

(c) Government have taken a series of steps of or the elimination of child labour working in hazardous occupations. Under the Child Labour (Prohibition & Regulation) Act, 1986, the employment of children is prohibited in 7 occupations and 18 processes contained in parts A and B of the schedule to the Act. There are also legal provisions in various other labour laws safeguarding the interest of working children. Apart from legal measures, Government have taken steps for withdrawal and rehabilitation of child labour working in hazardous occupations. 76 child labour projects have been set up for the rehabilitation o/around 1.5 lakh children working in hazardous occupations. A major activity undertaken under the child labour project is the establishment of special schools to provide non-formal education, vocational training, supplementary nutrition etc. to children withdrawn from employment. As per the available information, around 1.05 lakh children are already enrolled in the speical schools. Besides opening of child labour projects, funds have been sanctioned for carrying out survey on child labour in 123 districts and for

awareness generation against the evils of child labour in 133 districts.

(d) No such information is available.

बन्धुआ और बाल श्रम के पुनर्वास के लिए वित्तीय सहायता

239. श्री शिव चरण सिंह : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1994-95 और 1995-96 के दौरान बन्धुआ और बाल श्रम के पुनर्वास से सम्बद्ध प्रायोजित योजनाओं के तहत सरकार द्वारा प्रदान की गई वित्तीय सहायता का राज्य/वार/संघ राज्य क्षेत्र-वार ब्यौरा क्या है:

(ख) उपरोक्त अवधि के दौरान प्रत्येक राज्य/संघ राज्य क्षेत्र में बन्धुआ और बाल श्रम के पुनर्वास में किस सीमा तक उन्नति हुई और

(ग) वर्ष 1996-97 के दौरान इस प्रयोनार्थ प्रत्येक राज्य/संघ राज्य क्षेत्र की कितनी धनराशि आबंटित की गई?

श्रम मंत्री (श्री एम.अरुणाचलम) : (क) से (ग) सूचना संकलित की जा रही हैं और सभा पटल पर रखी दी जायेगी।

Census or the Tribal Labour Engaged in Tendu Leaf Collection in Andhra Pradesh

240. SHRI YERRA NARAYANA-SWAMY: Will the Minister of LABOUR be pleased to state:

(a) whether Government have any proposal to make a census of the tribal labour engaged in tendu leaf collection in Andhra Pradesh;

(b) whether any such survey was done in West and East Godavari and Khammam District of Andhra Pradesh by the Director General of Labour; and

(c) if so, the findings thereof alongwith the details of the district-wise population engaged in this sector of employment?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) The Government of Andhra Pradesh have reported that they propose to do a census

of the tribal labour engaged in tendu leaf collection in the State.

(b) and (c) Such a survey was earlier done in West and East Godavari and Khammam Districts by the Govt, of Andhra Pradesh. As per their findings, the tendu leaves are collected during the season in the forest areas of Vizianagaram, Visakhapatnam and Khammam Districts. There are 12,330, 22,236 and 27,161 tribals in Vizianagaram, Visakhapatnam and Khammam Districts respectively.

Accidents in Industrial Establishments in Bihar

241. SHRI GYAN RANJAN: Will the Minister of LABOUR be pleased to state:

(a) the number of accidents which have taken place in industrial establishment in Bihar during the last five years;

(b) whether Government have issued instructions to industrial establishments in the State to provide adequate safety as well as to check recurrence of such accidents therein; and

(c) if so, the names of industrial establishments which have adopted these safety measures and the results thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) According to the available information, the number of accidents which took place in industrial establishments in Bihar during 1991, 1992, 1993 and 1994 are as under.

| Year | number of accidents |
|------|---------------------|
| 1991 | 2504 |
| 1992 | 2792 |
| 1993 | 2674 |
| 1994 | 1532 |

Information for 1995 is not yet available.

(b) and (c) Safety measures required to be taken to check occurrence of accidents